

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00283/2017

DATED THIS THE 26TH DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Gururaj Sangappa Ijeri,
S/o Sangappa Ijeri,
Aged about 49 years,
Working as Postal Assistant,
Vijayapura HO,
Vijayapura-586 101.
Residing at: Samarthanagar,
Near Gokul Park,
Manguli,
Bagalkot Ring Road,
Vijayapura-586109.

...Applicant

(By Advocate Shri P. Kamalesan)

V/s

1. Union of India,
Rep. by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. The Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

3. The Post Master General,
N.K. Region,
Bangalore-560 001.

4. The Superintendent of Post Office,
Vijayapura Postal Division,
Vijayapura-586 101.

...Respondents

(By Shri S. Prakash Shetty, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. With the help of both the counsel we had carefully gone though the records. Learned counsel for the applicant would submits that he is only on the question of disproportionate punishment issued by the concerned authority. Therefore, with anxious eyes we scanned the entire documents and found that the applicant has misbehaved with the customer and also tied to bring in extraneous matters to his notice at that point of time and therefore had caused, deliberate disgruntlement against the department in the minds of the public, for which he has been given a minor punishment of reduction of one stage for three years only. Therefore, we find from the records that all the process have been undergone correctly, natural justice was followed, opportunity was given to the applicant and the concerned Disciplinary Authority and Appellate Authority had applied their minds to the issue and only after detailed consideration, has passed the order. We could not find anything wrong in the order passed. Therefore, there is no merit in the OA.

2. OA is dismissed. No costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No.283/2017

Annexures A-1: Copy of E Mail complaint dated 5.2.2016.

Annexures A-2: Copy of the letter No.L1/2/SB/Dlgs/15 dated 5.2.2016 of SPOS, Vijayapura Postal Division.

Annexures A-3: Copy of Statement of M.B. Gulaganji the complainant dated 24.2.2016.

Annexures A-4: Copy of Statement of Sri G.S. Ijeri dated 26.2.2016.

Annexures A-5: Copy of ASP Vijayapura West Sub Division letter No.ASPW/L/Dlgs/2016 dated 2.3.2016.

Annexures A-6: Copy of Memo No.F7/3/GSI/2016-17 dated 22.4.2016 of SPOS Vijayapura Postal Division.

Annexures A-7: Copy of representation of the applicant dated 4.5.2016.

Annexures A-8: Copy of Memo No.F7/3/GSI/2016-17 dated 30.5.2016 of SPOS Vijayapura Postal Division.

Annexures A-9: Copy of Appeal dated 8.7.2016.

Annexures A-10: Copy of Appellate Order vide Memo No.NKR/STA/4/944/2016 dated 6.2.2017.

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